

TAPIOCA PRODUCTS (ANIMAL FEED) (GRADING AND MARKING) RULES, 1965

CONTENTS

1. Short title and application
2. Definitions
3. Grade designation
4. Definition of quality
5. Grade designation mark
6. Methods of Marking
7. Method of packing
8. Special conditions of certificate of authorisation

SCHEDULE 1 :- Design for the Grade designation mark

SCHEDULE 2 :- Grade designation and definition of quality of Tapioca Products (Animal Feed) (Results expressed as percentages by weight on dry basis)

TAPIOCA PRODUCTS (ANIMAL FEED) (GRADING AND MARKING) RULES, 1965

In exercise of the powers conferred by Sec. 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937), the Central Government hereby makes the Tapioca Products (Animal Feed) (Grading and Marking) Rules, 1965, the same having been previously published as required by the said section namely:-

1. Short title and application :-

- (1) These rules may be called the Tapioca Products (Animal Feed) (Grading and Marking) Rules, 1965.
- (2) They shall apply to tapioca chips and Tapioca flour derived from tubers of manihot utilissima and manihot plamata produced in India.

2. Definitions :-

In these rules:-

- (1) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India.
- (2) "Schedule" means a Schedule appended to these rules.

3. Grade designation :-

Grade designations to indicate the quality of the tapioca products shall be

as set out in coloum 1 of Schedule II.

4. Definition of quality :-

The quality indicated by the respective grade designation shall be as set out against each grade designation in columns 2 to 10 of Schedule II.

5. Grade designation mark :-

The grade designation mark shall consist of a label specifying the grade designation and bearing a design consisting of an outline map of India with the word "AGMARK" and the figure of the rising sun, with the words "Produce of India" and resembling the one as set out in Schedule I.

6. Methods of Marking :-

(1) The grade designation mark shall be securely affixed to each container in a manner approved by the Agricultural Marketing Adviser and shall clearly show the following particulars:-

(a) Grade designation.

(b) Name of the packer or his code number.

(c) Net weight.

(d) Date of packing.

(2) An authorised packer may after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container, in a manner approved by the said Officer, provided that the private trade mark does not represent quality or grade of tapioca chips and flour different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

7. Method of packing :-

(1) Only sound, clean and unmended jute bags shall be used tor packing. In respect of tapioca flour the bags may be polyethylene lined. They shall be free from fungus contamination and also free from any undesirable smell. Bags used for packing castor seed or castor cake shall not be used.

(2) The containers shall be securely closed and sealed in such manner as may be prescribed by the Agricultural Marketing Adviser.

(3) Each package shall contain product of one grade designation only.

8. Special conditions of certificate of authorisation :-

In addition to the conditions specified in rule 4 of the General (Grading and Marking) Rules, 1937, the following special conditions shall be observed by packers to the satisfaction of Agricultural Marketing Adviser, namely:-

(1) An authorised packer shall make such arrangements for testing the

	and not more than 10 per cent by weight								
	shall pass through a sieve of								
	aperture 1.000 mm. The flour								
	shall be free from dirt and								
	extraneous matter, rancidity.								
	adulterants, insect or fungus								
	infestation and from								
	objectionable odours.								
TPC (AF) +	Tapioca chips for animal feed	13.0	2.5	1.0	3.0	0.03		2.0	0.4
	shall be obtained by drying								
	slices of tapioca tubes								
	(manihot utilissima or mani-								
1	2	3	4	5	6	7	8	9	10
	hoi palmata) after first								
	removing the outer rind. The								
	thickness of the slices (chips)								
	shall not exceed 15 mm. The								
	material shall be dry, free								
	from dirt, adulterants, and								
	other extraneous matter.								
	They shall also be free from								

	insect or fungus infestation								
	as well as rancid or								
	objectionable odours.								-